

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-204**  
IB-1806(ND)/2019

**IN THE MATTER OF:**

Mr. Ashok Seth  
Vs.  
M/s. Gold Wine Pvt. Ltd.

...Applicant

...Respondent

**SECTION**

Under Section 9 IBC Code 2016

Order delivered on 22.08.2019

**CORAM:**

**MS. INA MALHOTRA,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Shohit Chaudhry, Adv. Pankaj Agarwal, Adv. Aanrota Saha and Adv. Vaibhav Aggarwal along with OC in person.  
For the Respondent : Adv. S.M. Sundaram

**ORDER**

Counsel for the respondent is present. Let reply be filed. To come up for arguments on 24.09.2019.

-Sa-

**(SUMITA PURKAYASTHA)**  
**MEMBER (T)**

-Sd-

**(INA MALHOTRA)**  
**MEMBER (J)**